Name of the Corporate Debtor: Neo Capricorn Plaza Private Limited; Date of Commencement of CIRP: 09-01-2024; List of Creditors as on: 16-06-2024; Name of IP: Mr. Jayesh Natvarlal Sanghrajka; Process Number: 1; Last 5 digitof registration number: 10416 (Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	7235886457	1	7235886457	87.24	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	3703438699	7	1045643931	12.61	0	0	2657794768	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	12	955525	10	681595	0.01	0	245265	28665	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	79611435	1	887588	0.01	0	0	78723847	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	43	18469707.49	35	10769963	0.13	0	2168934.05	5530810	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		66	11038361823.49	54	8293869534	100.00	0	2414199.05	2742078090	